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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No 255/BB/2018	For hearing on IA 152/18	Sec 252(3)	M/s Vishnusai Infra Pvt Ltd	Vinay BL PCS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1 VINAY B.L
9738108249

satya prasad kade

ORDER

Heard Shri. Vinay B.L. learned counsel for Petitioner.

Admit. Issue notice to the ROC and the Petitioner directed to collect the notice from the Register and serve ROC and file proof and serve on the next date of hearing. ROC is directed to file the reply within two to three weeks.

Post the case for final hearing on 17.07.2018

MEMBER(T)

MEMBER(J)